NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 30/15			397/ 398	Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.	

	TO BE THE RESIDENCE OF THE PARTY OF THE PART		
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8	S.V. DESAZ 9845065608	Petitionel	Severi
	Sandesha 97-43969871	Respondents	Sande

Counsel for petitioner is present. He requested time to file two more sets of copies. PCS for R-2 is also present. Time granted as a last chance. No further adjournment will be given for filing objections.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)